

30

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.40/ 2017	-	For filing Objections	241/ 242	Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Shreyas.A for VGB Associates 9036118414	Petitioner	shreyas
2)	A. RAJESH 9739950950	R1 to R6, R7 R9	
3)	Asin MALIK 9880915157	R1, 2, 3, 8, 10, 11	

Counsel for petitioner is present. Counsels for other respondents are present. IA No.04/18 is taken up today. Counsel for R-1, 8, 10 and 11 undertakes to file objections in IA No.04/18 in the Registry.

List it on 23.02.2018.

  
MEMBER (T)

  
MEMBER (J)